GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO- 462 TO BE ANSWERED ON- 03/12/2025

SHIFTS FROM PM GATI SHAKTI PORTAL TO THE PM AWAS PORTAL

462 # DR. KALPANA SAINI:

Will the Minister of Tribal Affairs be pleased to state:

- (a) the advanced digital modules that have been implemented to strengthen real-time progress monitoring, data integration, and administrative accountability after the shifts in mechanisms from the Pradhan Mantri Gati Shakti Portal to the Pradhan Mantri AWAS Portal, the details thereof;
- (b) the multi-level verification and accountability mechanisms that have been implemented to ensure actual construction and handover of approved houses, rather than limiting them to paper approvals;
- (c) whether establishing an independent, technology-enabled grievance redressal authority for the quick resolution of beneficiaries' grievances is proposed; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS (SHRI DURGADAS UIKEY)

(a) & (b): The provision of pucca house to the PVTG households is one of the interventions under the PM JANMAN which is being implemented by the Ministry of Rural Development (MoRD). For implementation of PM JANMAN, Ministry of Tribal Affairs (MoTA) through the State Governments/ UT Administration has undertaken habitation level data collection exercise through PM Gati Shakti mobile application to estimate PVTG population and also gaps in infrastructure including that of housing. PMAY-G houses under the abhiyan are being sanctioned on Awaas Soft portal of MoRD in accordance with established norms of the program. After the approval the data is updated/integrated on PM Gati Shakti to monitor sanctions in relation to the gaps.

As per information from MoRD, in PMAY-G and PM JANMAN, programme implementation and monitoring is carried out through an end to end e-Governance model – Using AwaasSoft and AwaasApp. AwaasSoft is a work-flow enabled, web-based electronic service delivery platform through which all critical functions of PMAY-G are carried out. AwaasApp - a mobile application is used to monitor real time, evidence based progress of house construction through date and time stamped and georeferenced photographs of the house. All payments to beneficiaries are made through DBT to beneficiary's Bank/Post office accounts registered in AwaasSoft MIS.

(c) & (d): As per information from MoRD, as per Framework for Implementation (FFI) of PMAY-G which also governs the implementation of PM JANMAN, there is a grievance redressal mechanism set up at different levels of administration viz., Gram Panchayat, Block, District and the State. An official of the State Government is to be designated at each level to ensure disposal of grievances to the satisfaction of the complainant.

With regard to the complaints received in the MoRD through CPGRAMS or otherwise, the same is forwarded to the respective State Government for redressal of the grievance as the State Government is implementing the PMAY-G on the ground.
